

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 05.4.1999

OA 403/97 with MA 169/98

Mani Ram Sharma, Apprentice Grade-III in the Ajmer Division under Sr. Electrical Foreman, Ajmer.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Sr.Divisional Personnel Officer, Western Railway, Ajmer Division, Ajmer.
3. Sr.Electrical Foreman (GTL), Western Railway, Ajmer Division, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Shiv Kumar

For the Respondents

... Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Mani Ram Sharma, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, assailing the impugned notice dated 12.9.97, at Annexure A-1, by which the applicant's training was suspended and he was directed to join the Group-D post.

2. We have heard the learned counsel for the parties.

3. The applicant has filed an M.A. No.169/98, wherein he has prayed for withdrawal of this OA. M.A. No. 169/98 is allowed and it stands disposed of accordingly. The OA is, therefore, dismissed as having been withdrawn. No order as to costs.

Gopal Singh
(GOPAL SINGH)

ADM.MEMBER

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN

VK